

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1129 TO BE ANSWERED ON: 22.07.2022

Requirement of Fertilizers

1129: SHRI GUMAN SINGH DAMOR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the types of the fertilizers and chemicals required for kharif and rabi crops and the details of production and utility of the said fertilizers and chemicals, State-wise/UT-wise;
- (b) the details of the adverse effects due to use of chemicals and fertilizers in agriculture; production on human life and biodiversity.
- (c) whether efforts have been made to reduce the dependency on chemicals and fertilizers in agricultural production and the details thereof; and
- (d) whether any steps have been taken to promote and increase the production through organic farming and the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) to (d) : The details of requirement & consumption of fertilizer (during the ongoing Kharif Season 2022) as assessed by Department of Agriculture & Farmers Welfare (DA&FW) in consultation with the State Government is annexed at **Annexure-A**. The demand of fertilizer for Rabi 2022-23 season has not been assessed yet. Further, actual production of chemical fertilizer during the ongoing Kharif 2022 season is as follows:

YEAR	Urea	DAP	Complex
2022-23 (upto June 2022)	66.6	10.98	19.293

As such, there is no adverse effect of chemical fertilizers with balanced and judicious use as per recommendation. However, there is possibility of nitrate contamination in groundwater above the permissible limit of 10 mg NO₃-N /L due to excessive use of nitrogenous fertilizers particularly in light textured soils that has consequence on human health if used for drinking purpose.

In order to reduce the dependency on chemicals and Fertilizers in agricultural production Government through its Plan Scheme "Network Project on Organic Farming (NPOF)" is undertaking research to develop location specific organic farming package of practices for crops and cropping systems. Presently, the project is being implemented in 20 centres covering 16 states. Organic farming package of practices for 68 crops/cropping systems have been developed to provide technical backstopping to Parampragat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme being implemented in the country since 2015-16.

PKVY is implemented in all the States and Union Territories across the country to promote organic farming in cluster mode. Under the scheme farmers are provided financial assistance of Rs 50000/ha for 3 years in which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for organic inputs such as seeds, bio fertilizers, bio-pesticides, organic manure, compost/vermi-compost, botanical extracts etc.

MOVCDNER is implemented in all the North Eastern States for promotion of certified organic production, in which, organic farmers are supported to develop their value chain from organic production to processing and marketing etc. through FPO formation. Under the scheme a sum of Rs. 46,575/ha for 3years are provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Besides, financial assistance is also provided as subsidy to FPOs and Private entrepreneurs.

The GOI is recommending soil test based balanced and integrated nutrient management through conjunctive use of both inorganic and organic sources (manure, biofertilizers, green manuring, in-situ crop residue recycling etc.) of plant nutrients with 4R approach i.e., right quantity, right time, right mode and right type of fertilizer for judicious use of chemical fertilizers and to reduce use of chemical fertilizers.

ICAR has developed technology to prepare various types of organic manures such as phosphocompost, vermincompost, bio-enriched compost, municipal solid waste compost, etc. from various organic wastes. Besides the Council has also developed improved and efficient strains of biofertilizers specific to different crops and soil types under Network project on Soil Biodiversity-Biofertilizers to reduce use of chemical and fertilizers in agricultural production. Liquid Biofertilizer technology with higher shelf-life has also been developed.

The ICAR also imparts trainings, organises front-line demonstrations, awareness programs etc. to educate farmers on all these aspects.

ANNEXURE- A

**Cumulative Requirement and Sales of All Fertilizers during KHARIF 2022
(upto June 2022)**

fig. in LMT

S.No	State	UREA		DAP		MOP		NPKS	
		Require-ment	DBT Sales	Require-ment	DBT Sales	Require-ment	DBT Sales	Require-ment	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00
2	Andhra Pradesh	1.71	1.33	0.35	0.31	0.34	0.13	1.13	0.77
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	0.74	0.85	0.22	0.08	0.18	0.11	0.04	0.02
5	Bihar	2.40	2.02	1.20	0.55	0.55	0.07	1.00	0.34
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	4.50	3.44	2.10	1.49	0.52	0.22	0.85	0.16
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.05	0.05	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.00	0.00	0.00	0.00	0.00	0.02	0.01
12	Gujarat	5.00	3.57	2.00	1.81	0.35	0.13	1.90	0.61
13	Haryana	5.30	4.01	1.90	1.00	0.35	0.08	0.10	0.01
14	Himachal Pradesh	0.17	0.12	0.00	0.00	0.00	0.00	0.08	0.04
15	Jammu and Kashmir	0.56	0.49	0.20	0.12	0.17	0.04	0.01	0.00
16	Jharkhand	0.65	0.36	0.45	0.14	0.13	0.00	0.22	0.07
17	Karnataka	4.28	4.58	2.34	2.28	0.97	0.37	4.97	3.46
18	Kerala	0.33	0.26	0.06	0.05	0.26	0.18	0.35	0.19
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	8.25	5.29	4.75	3.21	0.50	0.10	1.48	0.40
21	Maharashtra	7.91	5.99	2.91	2.27	1.53	0.30	7.14	5.31
22	Manipur	0.22	0.10	0.12	0.01	0.12	0.00	0.00	0.01
23	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.04	0.01	0.03	0.00	0.02	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.70	1.04	0.95	0.40	0.30	0.07	0.95	0.23
27	Puducherry	0.04	0.04	0.00	0.00	0.00	0.00	0.02	0.01
28	Punjab	9.00	7.72	1.30	1.09	0.27	0.06	0.28	0.06
29	Rajasthan	4.00	2.36	2.60	1.75	0.09	0.03	0.23	0.02
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	1.84	2.01	0.67	0.49	0.50	0.31	1.27	1.35
32	Telangana	5.75	1.55	1.50	0.77	0.50	0.04	4.20	0.97
33	Tripura	0.08	0.04	0.01	0.00	0.04	0.00	0.01	0.01
34	Uttarakhand	0.58	0.60	0.09	0.12	0.03	0.00	0.10	0.00
35	Uttar Pradesh	14.25	10.95	3.60	2.55	1.00	0.10	1.50	0.36
36	West Bengal	2.75	2.06	0.75	0.34	0.80	0.23	1.62	0.90
	All India	82.09	60.85	30.10	20.86	9.53	2.58	29.45	15.33
